FSSAI and Japan’s health ministry ink MoU to cooperate on food safety

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The Food Safety and Standards Authority of India (FSSAI), India’s apex food safety regulator, and Japan’s Food Safety Commission, its Consumer Affairs Agency and its Ministry of Health, Labour and Welfare inked a Memorandum of Understanding (MoU) to further cooperation between the agencies of the two nations in the area of food safety during Indian Prime Minister Narendra Modi’s recent visit to Japan. They inked two more Memorandums of Cooperation (MoCs) in the area of health and wellness. These are as follows:

- MoC between the Ministry of AYUSH, Republic of India, and the Kanagawa Prefectural Government of Japan in the field of Healthcare and Wellness.

They inked four MoCs in the areas of the food value chain and agriculture. These are as follows:

- The MoC between MoFPI and Ministry of Agriculture, Forestry and Fisheries, Japan in the field of food processing aims at developing India’s food processing industry with the involvement of relevant stakeholders, such as local governments, private companies, etc.
- The programme for promoting investment into India by Japan in the fields of agriculture and fisheries between the Ministry of Agriculture and Farmer Welfare, India and the Ministry of Agriculture, Forestry and Fisheries, Japan to promote development of agricultural value chain and fisheries, including aquaculture, by improving the investment environment for Japanese companies.
- MoC on the development of the food value chain in Maharashtra between the state government and the Ministry of Agriculture, Forestry and Fisheries, Japan to facilitate investment of Japanese companies in food value chain in Maharashtra.
- MoC on the development of the food value chain in Uttar Pradesh between the Ministry of Agriculture, Forestry and Fisheries of Japan and the state government to facilitate investment of Japanese companies in food value chain in State of Uttar Pradesh.

They also inked two government-to-business (G2B)/business-to-business (B2B) agreements, which are as follows:

- MoU between Kagome Co, Ltd, Japan and MoFPI
- MoU between Nissan Steel Industry Co, Ltd, Japan and MoFPI